Central Administrative Tribunal Principal Bench

CP No.512/2016 IN OA No.2584/2016

New Delhi, this the 6th April, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Ms. Reema Sanwaria d/o mr. Charat Singh R/o C-74, LIG Flats Phase IV, Ashok Vihar New Delhi-52

..Applicant

(By: None)

Versus

- Dr. Puneet Kumar Goel, The Municipal Commissioner South Delhi Municipal Corporation Dr. S P M Civic Centre Minto Road, New Delhi-2
- 2. Shri P.K. Gupta, The Commissioner North Delhi Municipal Corporation Dr. SPM Civic Centre Minto Road New Delhi-2
- 3. Shri Mohanjeet Singh, The Commissioner East Delhi Municipal Corporation Udyog Sadan, Patparganj Industrial Area, Delhi-92.
- Sh. Kewal Kumar Sharma Chief Secretary, GNCTD Delhi Secretariat IP Estate, New Delhi-2.
- 5. Smt. Padmini Singla
 Directorate of Education
 Govt. of NCT of Delhi Civil Lines
 Delhi-10054.

6. Sh. V.K. Singh, The Chairman
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area
Karkardooma, Delhi-92 ...Respondents

(By: Shri Ramesh Shukla for Shri R.K. Shukla, Shri Amit Chawla for Shri H.K. Gangwani and Ms. Priyanka Agarwal, Advocates for respondents and Dr. Mukesh Chand, DEO Dept. Representative)

ORDER (ORAL)

Justice Permod Kohli, Chairman:-

None for the applicant even in the second call.

2. On the last date of hearing also the applicant remained absent. It appears that the applicant is not interested to prosecute this Petition. Dismissed. Rule discharged.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli) Chairman

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